

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

39

C.P No. 1159/(MAH)/2017
CA No.

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

NAME OF THE PARTIES: Hyper Synthetics Pvt.Ltd.
V/s.
Cinnic Fashion (I) Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
39	ADV. ASMITA JAINSWAL	ADV. FOR PETITIONER	

ORDER

CP No.1159/ I&BP/NCLT/MB/MAH/2017

The Petitioner counsel reported that settlement has already been arrived at.

On the Withdrawal Memo filed by the Petitioner Counsel, this Petition is
hereby dismissed as withdrawn.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Encl : Withdrawal Memo.

Sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)